

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

ROC.NO.1334/2022-B.SPL.,

DATED:30.12.2022

The following Senior Civil Judges who are now working under Rule 14 (1) (a) of the Telangana State Judicial Service Rules, 2017, are promoted as Senior Civil Judges under Rule 4(2)(c) of the Telangana State Judicial Service Rules, 2017 for the year, 2022.

SL. NO.	NAME AND DESIGNATION OF THE OFFICERS SELECTED FOR THE POST OF CIVIL JUDGES (SENIOR DIVISION)
1.	Sri M.Rajender, I Additional Chief Metropolitan Magistrate, Hyderabad.
2.	Sri V.Eswaraiah, XII Additional Chief Metropolitan Magistrate -cum- Special Metropolitan Magistrate for trial of cases under Labour and Factories Act, Hyderabad.
3.	Smt. N.Prasanthi, X Additional Chief Metropolitan Magistrate, Secunderabad.
4.	Smt. Ganta Kavitha Devi, Principal Senior Civil Judge-cum-Assistant Sessions Judge, Gadwal.
5.	Smt. M.Aruna, Principal Senior Civil Judge-cum-Assistant Sessions Judge, Karimnagar.
6.	Smt. V.Madhavilatha, IV Additional Senior Civil Judge-cum-IV Additional Assistant Sessions Judge, Rangareddy District at L.B.Nagar.
7.	Sri K.Kiran Kumar, XI Additional Chief Metropolitan Magistrate, Secunderabad.

8.	Smt. Shanker Sridevi, Prl. Senior Civil Judge-cum-Assistant Sessions Judge, Medchal- Malkajgiri District at Malkajgiri.
9.	Smt. P.Aruna Kumari, Senior Civil Judge-cum-Assistant Sessions Judge, Sathupalli, Khammam District.
10.	Sri Shaik Meera Khasim Saheb, XV Additional Judge, City Civil Court -cum- XIX Additional Chief Metropolitan Magistrate, Secunderabad.
11.	Smt. D.Indira, Principal Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Ibrahimpatnam.
12.	Smt. G.Sabitha, Senior Civil Judge-cum-Assistant Sessions Judge, Nagarkurnool.

  
REGISTRAR (VIGILANCE)  
20/12/22